

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6142

ANSWERED ON:03.05.2013

AMENDMENT IN DICGC ACT

Jardosh Smt. Darshana Vikram;Pradhan Shri Amarnath

Will the Minister of FINANCE be pleased to state:

(a) whether Reserve Bank of India (RBI) has any proposal to amend Deposit Insurance and Credit Guarantee Corporation of India (DICGC) Act to provide deposit insurance benefits to depositors of cooperative credit societies;

(b) if so, the details thereof;

(c) whether various State Governments have requested RBI to enhance deposit insurance ceiling limits, if so, the details thereof and the action taken by the Government thereon; and

(d) the time by which the existing deposit insurance ceiling limit is likely to be enhanced?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Deposit Insurance and Credit Guarantee Corporation of India (DICGC) has reported that there is no proposal to amend DICGC Act to provide deposit insurance benefits to depositors of cooperative credit societies.

(c) & (d): DICGC has reported that it has received requests regarding increase in deposit insurance coverage limit from Hon'ble Members of Parliament from certain States. Government has advised DICGC to increase deposit insurance cover which will be implemented after differential premium is made applicable for the insured banks. A proposal in this regard is being finalised by DICGC / RBI. DICGC is working out a proposal on differential premium which would need to be implemented before increase in deposit insurance cover is effected.